

13.17 1/4 hrs.

**REPRESENTATION OF THE PEOPLE
(AMENDMENT) BILL, 1992**

As Passed by Rajya Sabha

[English]

SECRETARY-GENERAL: Sir, I lay on the Table the Representation of the People (Amendment) Bill, 1992, as passed by Rajya Sabha.

13.17 1/2 hrs.

ESTIMATES COMMITTEE

Ninth Report and Minutes

[English]

SHRI MANORANJAN BHAKTA (Andaman & Nicobar Islands): Sir, I beg to present the Ninth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Defence - - Defence Lands and Land Use Policy and Minutes of the sittings of the Committee relating thereto.

13.18 hrs.

**COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED TRIBES**

(Action taken Statement)

[English]

SHRI K. PRADHANI (Nowrangpur): Sir, I beg to lay on the Table a Statement (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapters I, II and III and final replies in respect of Chapter V of Fifth Report (Ninth Lok Sabha) on Reservations for and employment of Scheduled Castes and Scheduled Tribes in Dena Bank and credit

facilities provided by the Bank to Scheduled Castes and Scheduled Tribes.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NAVI AZAD): With your permission, Sir, I rise to announce that Government Business during the week commencing 16th March, 1992, will consist of:-

1. Consideration any item of Government Business carried over from today's Order Paper.
2. Discussion on the Resolution seeking disapproval of the Copyright (Amendment) Ordinance, 1991, and consideration and passing of the Copyright (Amendment) Bill, 1992.
3. Discussion on the Resolution seeking disapproval of the Representation of the People (Amendment) and passing of the Representation of the People (Amendment) Bill, 1992, as passed by Rajya Sabha.
4. Discussion on the Resolution seeking disapproval of the Indian Red Cross Society (Amendment) Ordinance, 1992, and consideration and passing of the Indian Red Cross Society (Amendment) Bill, 1992.
5. Discussion on the Resolution seeking disapproval of the Securities and Exchange Board of India Ordinance, 1992, Ordinance, 1992 and consideration and passing of the Securities and Exchange Board of India Bill, 1992.
6. Discussion on the Resolution seeking disapproval of the Cess and Other Taxes on Minerals (Validation) Ordinance, 1992, Ordinance, 1991 and consideration and